

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : (HQs)
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI

CIRCULAR

In pursuant to Notification no. 355/I-G-4/Genl.-I/DHC Dated 26.10.2021 issued by the Hon'ble High Court of Delhi, New Delhi, the dates w.r.t. the Special Casual Leaves for the staff members of the Central District, Tis Hazari Courts, Delhi is given hereunder:-

Special Casual Leave

Batch-1: 13.06.2022 to 20.06.2022
Batch-2: 23.06.2022 to 30.06.2022

Ld. Presiding Officers/Officer Incharges are requested to propose the names of Officers/Officials working in Courts/Branches of Central District in the aforesaid batches of Special Casual Leave by 31.05.2022. The option for the batches must be sent to Leave Section in such a way that either Ahlmad/Assistant Ahlmad or Reader and sufficient staff in case of branches shall be present in the court/branch during the period of Special Casual Leave.

In case of the Ld. Presiding Officer being on Vacation during the period w.e.f. 13.06.2022 to 30.06.2022 (including two common days i.e. 21.06.2022 & 22.06.2022), the concerned Sr. PA/PA shall report for duty in the concerned Administration Branch except on the days of Special Casual Leave.

It is also clarified that rest of the days besides the Special Casual Leave period in the month of June, 2022 shall be normal working days. Further, the credit of Earned Leave in the leave account of the staff shall be as per rules.

28.5.22
(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

964/17715-17990

No. _____/Admn.I/II/III/Sum.Vac./2022

Dated, Delhi the 30 MAY 2022

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. All the Principal Judge Family Courts, Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in Central District with the request to direct their concerned Readers to prepare a Roster thereof and forward the same to the Concerned Administration Branches.
5. All the Administrative Officers (J)/Branch Incharges, Central District, Tis Hazari Courts, Delhi to prepare Roster of their concerned Branches and send a copy of the same to the Concerned Administration Branches.
6. Personal Office of the under signed.
7. Care Taker, THC with the directions to display the same on the notice board at relevant places.
8. The Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the same on the website of this Court.
9. Layers

Principal District & Sessions Judge (HQs)
Tis, Hazari Courts, Delhi.